

1	2	3	4
11.	Assistance for Brochure on Royal Orient Express	1994-95	5.00
12.	Tarnetar Festival	1994-95	1.69
13.	Assistance for Kutch Festival	1995-96	3.52
14.	Assistance for production of publicity material	1995-96	4.46
15.	Floodlighting of Dwarkadheesh Temple at Dwarka	1996-97	8.21
16.	Refurbishment of monument, Stepwell at Adalaj	1996-97	8.32
17.	Public conveniences at Ambaji	1996-97	8.78
18.	Floodlighting of Lakhota Palace, Jamnagar	1996-97	8.76
19.	Tourist Reception Centre at Junagadh	1996-97	12.18
20.	Tourist Reception Centre at Porbandar	1996-97	12.18
21.	Public conveniences at Upakot, Junagadh	1996-97	8.78
22.	Publicity support	1996-97	10.00
23.	Navratri festival	1996-97	4.00
24.	Somnath festival	1996-97	0.50
25.	Tarnetar festival	1996-97	0.50

#### Performance of PSUs

2769. SHRI CHAMAN LAL GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of major and medium scale public sector units in each State alongwith the capital investment and number of employees working therein;

(b) the number of units running in profit or loss during each of the last three years;

(c) whether about four years back the then Industries Minister during his visit to Jammu had promised to establish some medium scale industrial units in public sector in Jammu;

(d) if so, the details thereof; and

(e) the steps taken/being taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) A list of Central PSUs in States/Union

Territories as per their registered offices as on 31.3.97 is given in Appendix III (pages S-230 to S-236) of Volume-I of the Public Enterprises Survey, 1996-97 which has been laid in Parliament on 8.6.98. The information regarding state-wise capital investment in terms of Gross Block and the number of employees is given in Table 1.25 (page 34) of Volume-I of the Public Enterprises Survey, 1996-97.

(b) The number of PSUs running in profit or loss during each of the last three years are given below :

No. of PSUs running in	1994-95	1995-96	1996-97
(i) Profit	130	132	129
(ii) Loss	109	102	104
(iii) No profit or loss	2	5	3
<b>Total No. of operating PSUs</b>	<b>241</b>	<b>239</b>	<b>236</b>

(c) No, Sir.

(d) and (e) Does not arise.

#### Licence for Crackers

2770. DR. BIZAY SONKAR SHASTRI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Controller of Explosives have issued permanent wholesale licences to sell crackers throughout the country;

(b) if so, the details thereof alongwith the terms and conditions of the licences including the licensed capacity to store crackers etc;

(c) whether the manufacturers of crackers despatch more quantity than licensed capacity of the dealers and whether the Controller of Explosives enquired into the matter;

(d) if so, the details thereof;

(e) the number of inspections carried out by the Controller of Explosives in the country during the last three years and the number of dealers found violating the terms of licence; and

(f) action proposed to be taken by the Government against the manufacturers and dealers who violate the terms and conditions of the licence?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Controller of Explosives of the Department of Explosives is empowered to issue licences under the Explosives Rules, 1983, for possession, sale and manufacture of fireworks upto 1000 kgs. of Class 7, Division 2, Sub-division 1, and 100 kgs. of Class 7, Division 2, Sub-division 2 throughout the country.